

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-I SECTION 3)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 99/RE-2007/2904-2008

NEW DELHI, THE 1ST JANUARY, 2008

Subject: Corrigendum to Public Notice No. 61, dated 08.10.2007

S.O(E) – In exercise of the powers conferred under Paragraphs 2.1, 2.4 and 2.29 of the Foreign Trade Policy, 2004-2009, the Director General of Foreign Trade hereby replaces existing Para 3 of Public Notice No. 61/RE-2007/2004-2009, dated 08.10.2007 regarding export of a total quantity of 10,305 MTs of **Raw Sugar** to EU) by the following:

“3. As regards Special Certification requirement, entries to be made in document EUR and GSP are as follows : -

(Application of Regulation (EC) No 959/2006, Complementary Sugar. Serial No.09-4315).”

2. This issue is Public Interest.

(R. S. GUJRAL)
Director General of Foreign Trade
And Ex-Officio Additional Secretary to the Govt. of India

(Issued from F.No.0191/1802/9AM/80PC.01)